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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.N. 655/96

Date of Order: 6.8.96

BETWEEN:

K.Venkata Prasad Rao .. Applicant.

AND

Union of India - Rep. by :

1. General Manager,
S.E.Rly., Garden Reach,
Calcutta - 43.
2. Dy.Chief Electrical Engineer's
Office, S.E.Rly.,
Visakhapatnam.
3. Chief Medical Superintendent,
S.E.Rly.Hospital, Visakhapatnam.
4. Chief Medical Officer & H.O.D.,
S.E.Rly., Calcutta - 43.

.. Respondents.

— — —

Counsel for the Applicant .. Mr.Y.Subrahmanyam

Counsel for the Respondents .. Mr.V.Bhimanna

— — —

CORAM:

HON'BLE SHRI R.RANGARAJAN: MEMBER (ADMN.)

— — —

J U D G E M E N T

X Oral order as per Hon'ble Shri R.Rangarajan, Member(Admn.) X

— — —

Heard Mr.Y.Subrahmanyam, learned counsel for the applicant and Mr.V.Bhimanna, learned standing counsel for the respondents.

2. This OA is filed praying for a direction to the respondents to obtain best facts approval of competent medical authorities to arrange reimbursement of medical charges of Rs.6,500/- as indicated in Railway Board's letter



.. 2 ..

No. 92/H/6/41 dated 15.1.93 (A-1) and to pay interest thereon.

3. When this OA was taken up for admission hearing today, learned counsel for the applicant submitted that he may be permitted to withdraw this OA. Permission for withdrawal is granted.

4. In the result, the OA is dismissed as withdrawn.

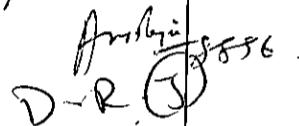
No costs.



(R. RANGARAJAN)
Member (Admn.)

Dated: 6th August, 1996

(Dictated in Open Court)


D-R (J)

sd

..3..

D.A.NO.655/96

Copy to:

1. The General Manager,
South Eastern Railway,
Garden Reach,
Calcutta - 43.
2. Dy.Chief Electrical Engineer's
Office, South Eastern Railway,
Visakhapatnam.
3. ~~xx~~Chief Medical Superintendent,
South Eastern Railway Hospital,
Visakhapatnam.
4. Chief Medical Officer & H.O.D.,
South Eastern Railway,
Calcutta.
5. One copy to Mr.Y.Subrahmanyam, Advocate,
CAT, Hyderabad.
6. One copy to Mr.V.Bhimanna, Addl.CGSC,CAT,
Hyderabad.
7. One copy to Library,CAT, Hyderabad.
8. One duplicate copy.

YLKR

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0865/Rb
TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A).

DATED: 6/8/86

ORDER/JUDGEMENT
D.A. No./R.A./C.P. No.

in

D.A. No. 655/86

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

II COURT

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